

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-51/11/6198 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri M. Narayan,  
District and Sessions Judge,  
Jorhat.

Dated Guwahati the 23<sup>rd</sup> October, 2019

Sub: **Civil vacation.**

Ref:- Your letter No.JJA/ 9734/2019 dtd 04.10.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the civil vacation w.e.f 05.10.2019 till 18.10.2019 along with station leave permission for that period, as prayed for.

The Addl. District & Sessions Judge, Jorhat and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

6200

**Memo NO.HC.VII-51/11/6199-A dated 23/10/19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.

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23/10/19  
**JT. REGISTRAR (VIGILANCE)**

Rdas